## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **APPEAL NO. 80 OF 2017**

Dated: 18th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Mr. Nimesh Jha

Counsel for the Respondent(s) : Mr. Rajiv Srivastava

Ms. Garima Srivastava

Ms. Gargi Srivastava for R-10

Mr. R.B. Sharma for R-13

## <u>ORDER</u>

Learned counsel for the appellant seeks some more time to serve notice on Respondent No.9.

List the matter on <u>25.09.2017</u>. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson